

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

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Application No : -  
Petition No : CP(IB)/161(CHE)/2024  
Name of Petitioner : Indian Bank  
& Vs  
Name of Respondent : M Meena  
Section : Sec 95(1) of IBC, 2016

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**ORDER**

Present: Mr. C.Ramaiah, Ld. Counsel for Petitioner.

Heard.

Petitioner is directed to explain how the petition is maintainable and not barred by limitation.

List the Petition for hearing on **10.09.2024 (Physical Hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**